

Powers to the State Governments for Reservation

1999. SHRI T. R. BAALU: Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a) whether the Government proposed to bring Amendment to the constitution providing powers to the State Governments for fixing the percentage of reservation for backward classes and Scheduled Caste/Tribes in employment and educational opportunities;

(b) if so, the details thereof; and

(c) the steps taken by the Government to introduce the bill in the current session?

THE MINISTER OF STATE OF THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRIMATI MANEKA GANDHI) : (a) No, Sir.

(b) and (c) Does not arise.

[Translation]

Closure of Industries

2000. SHRI BENI PRASAD VERMA:
SHRI ASHOK PRADHAN:

Will the Minister of LABOUR be pleased to state:

(a) the number of Public and Private Sector industries closed during the last three years, State-wise;

(b) the number of workers became unemployed as a result thereof;

(c) the number of financial institutes whose loan had not been repaid by such industries alongwith the amount of such loans; and

(d) the steps being taken by the Government to provide alternative employment to these unemployed workers and to revive such industries and to repay the remaining loan to the financial institution?

THE MINISTER OF POWER (SHRI P.R. KUMARAMANGALAM): (a) and (b) The number of Public and Private Sector industries which have closed down during the last three years, State-wise and the number of workers affected by closures is given at Statement-I attached.

(c) According to data compiled by the Reserve Bank of India on outstanding bank credit advanced to sick SSI units, non SSI sick units and non SSI weak units, a total amount of Rs. 13,787 crores was outstanding against these units as on 31st March, 1997. The financial institutions which had advanced credit to sick and weak units include SBI and its associates, nationalised banks, other private sector banks and foreign banks as shown at Statement-II attached.

(d) The special schemes of the Government aimed at providing employment to the unemployed include the Nehru Rojgar Yojna, Swaran Jayanti Shashtri Rojgar Yojna, the Prime Minister's Rojgar Yojna, etc. The Reserve Bank of India has issued detailed guidelines for rehabilitation of sick/weak industrial units and for co-ordination between commercial banks and term lending institutions for formulation and implementation of rehabilitation programmes. Certain broad parameters have been evolved for grant of reliefs/concessions by banks as part of the package. Individual cases of sick SSI units are to be sorted out in the meetings of State Level Inter Institutional Committee (SLIC).

Statement-I

State-wise number of closures and workers affected during 1995-97 (P)

	1995		1996		1997	
	A	B	A	B	A	B
1	2	3	4	5	6	7
A. P.	-	-	-	-	1	64
Arunachal Pradesh	-	-	-	-	-	-
Assam	-	-	-	-	-	-
Bihar	1	90	2	45	2	43
Goa	4	141	2	73	2	71
Gujarat	27	5,950	11	337	8	299
Haryana	6	229	15	880	-	-
H. P.	-	-	-	-	-	-
J&K	-	-	-	-	-	-
Karnataka	1	8	-	-	2	159
Kerala	1	60	1	13	3	53
Madhya Pradesh	-	-	7	588	2	2,688
Maharashtra	33	657	2	87	7	207
Manipur	-	-	-	-	-	-
Meghalaya	-	-	-	-	-	-
Mizoram	-	-	-	-	-	-
Nagaland	-	-	-	-	-	-
Orissa	3	106	7	209	4	352
Punjab	-	-	1	56	1	19
Rajasthan	4	94	9	1,294	8	1,469